

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3153  
ANSWERED ON FRIDAY, THE 05<sup>th</sup> JANUARY, 2018  
[PAUSHA 15, 1939 (SAKA)]**

**FAKE/BOGUS COMPANIES IN KARNATAKA**

**QUESTION**

**3153. SHRI PRAKASH B. HUKKERI:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

- (a) the details of number of companies registered in Karnataka so far including Belgam region;**
- (b) whether the Government has identified the fake/bogus companies registered under the Companies Act in Karnataka so far including Belgam region;**
- (c) if so, the details thereof, company-wise and the reasons therefor; and**
- (d) the action taken/being taken by the Government against these fake/bogus companies?**

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P. P. CHAUDHARY)  
AND CORPORATE AFFAIRS**

**(a): There are 1,01,638 companies registered in the State of Karnataka, out of which 1,244 companies are registered in the Belgaum region.**

**(b): The word fake company is not defined in the Companies Act, 2013. However, it is generally understood that a fake company is one which functions with the word private or public at the end of its name without being registered under the Companies Act, 1956/2013. No fake company registered in the State of Karnataka (including the District of Belgaum) has come to the notice.**

**(c) & (d): In view of answer to question (b), the information is 'Nil'.**

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